

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	IA 19/16 in TP 14/16	Order on IA	397-398	Arun Bhat Vs. Banaga County Resorts P. Ltd. & 4 Ors.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. V. RAGHURAMAN	} Adv for Petitioner	V. Raghuraman - Regl. Secy
2. C. R. RAGHAVENDRA Tel: 41219585		

Counsel for petitioner is present. None appeared for respondents. No representation for respondents. Counsel for respondents is also-absent. On the last hearing also, no representation for respondents.

Counsel for petitioner requested the Tribunal to proceed with the matter as the respondents are continuously absent and there is no representation for them. This is an old case of the year 2008. The Tribunal decided to give one more chance to the respondents by giving final notice to the respondents to appear before the Tribunal. In case, they fail to appear, the matter will be decided in their absence.

Registry is directed to issue notices to the respondents and to the counsel appearing for the respondents to appear before the Tribunal on the next date of hearing.

List it on 27.04.2017.

Counsel for petitioner is directed to file written arguments, if any in the Registry.

MEMBER (J)


MEMBER (T)